



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 08th December, 2023

NOTICE

Please take notice that the following matters of 04.12.2023 are adjourned. The next date is indicated below:

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Comp App (AT) (CH) (Ins) No. 371/2023 IA No. 1133/2023	Mathew Mylakulath Jose Vs State Bank of India	04.12.2023	12.12.2023
2	Comp App (AT) (CH) (Ins) No. 378/2023 IA No. 1152/2023	Merin Jose Vs State Bank of India	04.12.2023	12.12.2023
3	Comp App (AT) (CH) (Ins) No. 412/2023 IA No. 1257/2023	V O Chidambaranar Port Authority Vs Shri Rajesh Chillale, RP of Ind Bharath Power Gencom Ltd.	04.12.2023	12.12.2023

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
4	Comp App (AT) (CH) (Ins) No. 89/2023 IA No. 318/2023	Mr. Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	04.12.2023	27.02.2024
5	Comp App (AT) (CH) (Ins) No. 90/2023 IA No. 320/2023	Mr. Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	04.12.2023	27.02.2024

6	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	04.12.2023	28.02.2024
7	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors.	04.12.2023	28.02.2024
8	Comp App (AT) (CH) (Ins) No. 256/2023 IA No. 811 & 812/2023 IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt Ltd Vs RamRaghav Spintex Pvt Ltd. & Anr.	04.12.2023	29.02.2024
9	Comp App (AT) (CH) (Ins) No. 360/2023 IA No. 1093/2023	Hackbridge Hewittic And Easun Ltd Vs State Bank of India	04.12.2023	29.02.2024
10	Comp App (AT) (CH) (Ins) No.390/2023 IA No.1189/2023	CA Mahalingam Suresh Kumar, Liquidator of M/s. Sri Venkat Ram Spinners Pvt. Ltd. Vs Ansio Industries Pvt. Ltd. & 2 Ors.	04.12.2023	29.02.2024

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
11	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi, Shareholder cum Director of Manasanthi Mental Health Care Pvt. Ltd. Vs The Registrar of Companies, Chennai	04.12.2023	20.12.2023

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
12	IA No. 1129/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Akshaya Irrigation Products Pvt. Ltd. Vs Indra Marshal Power Pvt. Ltd.	04.12.2023	15.12.2023

13	IA No. 1178/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 184/2023 IA No. 587 & 588 /2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr	04.12.2023	12.12.2023
14	IA No. 1224/2023 (Recall) in Comp App (AT) (CH) No. 41/2023 IA No. 428/2023	Vetril Electronics Pvt.Ltd. & 2 Ors Vs Vinod Bajaj WITH	04.12.2023	20.12.2023
15	IA No. 1225/2023 (Recall) in Comp App (AT) (CH) No. 42/2023 IA No. 432/2023 IA No. 431/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj WITH	04.12.2023	20.12.2023
16	IA No. 1226/2023 (Recall) in Comp App (AT) (CH) No. 43/2023 IA No. 438/2023 IA No. 437/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj	04.12.2023	20.12.2023

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
17	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	04.12.2023	12.02.2024
18	TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020)	Mr K Siddharth Jain Vs M/S Shree Krishna Polystap Pvt. Ltd.	04.12.2023	12.02.2024
19	TA (AT) No.109/2021 (CA (AT) No.151/2019 IA No. 1997/2019) IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	04.12.2023	23.01.2024
20	TA (AT) No.110/2021 (CA (AT) No.153/2019 IA No. 2001/2019) IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	04.12.2023	23.01.2024

21	TA (AT) No.113/2021 (CA (AT) No.200/2019 IA No. 2350/2019 IA No. 2351/2019) . IA No. 925/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.	04.12.2023	23.01.2024
22	Comp App (AT) (CH) (Ins) No.272/2021 IA No. 588/2021 & 508/2022 IA No.589/2021 IA No. 590 & 594/2021 IA No. 204 & 914/2023 IA No. 1170/2023	Sumit Binani Vs V. Venkatachalam, RP & Anr	04.12.2023	15.02.2024
23	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr.	04.12.2023	13.02.2024
24	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	04.12.2023	14.02.2024
25	Comp App (AT) (CH) (Ins) No. 127/2021 IA No. 225/2021 IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunker Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH	04.12.2023	20.02.2024
26	Comp App (AT) (CH) (Ins) No. 193/2021 IA No. 393/2021 IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	04.12.2023	20.02.2024
27	Comp App (AT) (CH) (Ins) No.235/2021 IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	04.12.2023	21.02.2024

28	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	04.12.2023	22.02.2024
29	Comp App (AT) (CH) No. 29/2022 IA No.333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Private Limited & 4 Ors.	04.12.2023	23.02.2024
30	Comp App (AT) (CH) (Ins) No. 237/2022 IA No. 836/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs State Bank of India & Anr	04.12.2023	27.02.2024
31	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd. & 7 Ors.	04.12.2023	27.02.2024

By the order of Hon'ble Member (Technical)

Chennai Bench